



Supreme Court Advocates-On-Record Association

Golden Jubilee Bar Room, Supreme Court of India, New Delhi-110201

Phone: 011-23072352, E-mail: scaora1@gmail.com,

www.scaoraindia.com

Mr. Shivaji M. Jadhav
President
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Mr. Manoj K. Mishra
Vice-President
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Mr. Joseph Aristotle S.
Hony. Secretary
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Ms. Diksha Rai
Joint Secretary
9871168993

Mr. Nikhil Jain
Treasurer
9810693383

Mr. Atulesh Kumar
Joint Treasurer
9868551703

Executive Members

Dr. Aman Mohit Hingorani
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Ms. Anzu K. Varkey
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Mr. Aljo K. Joseph
9873538980

Mr. Sachin Sharma
9899222544

Mr. Abhinav Ramkrishna
9971746533

Mr. Varinder Kumar Sharma
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19.06.2020.

Respected Members,

In the virtual meeting of the EC of SCAORA held on 17.06.2020, it was resolved to introduce the SCAORA COVID-19 AFFECTED FINANCIAL ASSISTANCE SCHEME, 2020 (Scheme) from 17.06.2020 to 30.06.2020, for an ex gratia amount of Rs.25,000/- (Twenty Five Thousand) for the Advocate on Records (AOR) only.

1. Any AOR who wants to avail the benefits of the said scheme is required to apply to SCAORA along with the undertaking, that, the AOR has been tested positive of COVID 19 and is admitted in hospital for the treatment of COVID 19 and furnish the following documents:

- a) COVID 19 positive test report.
- b) Hospital admission records for treatment of COVID 19.

2. The following details to be provided in the application.

- a) Full Name:
- b) Date of Birth.
- c) Address.
- d) Mob. No.
- e) Email id:
- f) Date of Enrolment -
- g) AOR CODE -
- h) Whether the AOR is insured for health care/mediclaim: Yes Or No –
(If 'Yes' and insured; Whether the insurance policy covers the hospitalisation)
- i) Annual income -

3. Bank Account details of the AOR:

- a) Name of the account holder as per the bank records-
- b) Name of the Bank-
- c) Account Number-
- d) Type of Account-
- e) IFSC Code
- f) Branch



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4. Each application will be scrutinized as to its veracity and sanctioned only after due approval by the EC of SCAORA. That upon the scrutiny and sanction of the application by the EC of SCAORA, the SC AOR WELFARE TRUST will transfer the amount to the account of the eligible AOR.
5. The sole discretion for approval and non-approval of applications under the said scheme shall vest exclusively with the EC of SCAORA.
6. The benefit of the scheme is a onetime financial assistance offered as an ex gratia amount of Rs.25, 000/- (Twenty Five Thousand).
7. The last date for email of applications is 30.06.2020

The eligible AOR may email the applications to scaoracfas@gmail.com

Thanking You,
Warm Regards,

Joseph Aristotle S.
Hony. Secretary,
SCAORA